

**GOVERNMENT OF INDIA
RAILWAYS
LOK SABHA**

STARRED QUESTION NO:320
ANSWERED ON:20.03.2008
INCIDENTS OF FIRE IN TRAINS
Shakya Shri Raghuraj Singh

Will the Minister of RAILWAYS be pleased to state:

- (a) whether a task force has been constituted to find out the causes behind the incidents of fire in rail coaches;
- (b) if so, the details thereof ;
- (c) the number of incidents of fires that occurred in trains and in railway premises in the country during the last three years and in the current year;
- (d) the total number of persons found guilty and penalised after the investigations into the said incidents, separately; and
- (e) the number of persons penalised under the relevant cases for carrying inflammable materials in trains during the said period?

Answer

MINISTER OF RAILWAYS(SHRI LALU PRASAD)

(a) to (e): A Statement is laid on the Table of the Sabha.

STATEMENT REFERRED TO IN REPLY TO PARTS (a) TO (e) OF STARRED QUESTION NO.320 BY SHRI RAGHURAJ SINGH SHAKYA TO BE ANSWERED IN LOK SABHA ON 20.03.2008 REGARDING INCIDENTS OF FIRE IN TRAINS.

(a) : No, Sir

(b) : Does not arise

(c): Incidents of fire in trains and in Railway premises in the last 3 years and in current year (up to February, 2008) are as under:-

Year Number of incidents of fire

In trains In Railway premises

2005	26	54
2006	36	64

2007	30	84
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2008	04	26
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(till 29th February)

(d): Persons found guilty and penalized after enquiries/ investigations into above mentioned incidents are as under:-

Year Persons fund guilty and penalized after the enquiry/investigations

2005	40
2006	16
2007	22
2008 (till 29th February)	Nil

(e): Persons penalized for carrying inflammable material in trains in the last 3 years and in current year (up to February, 2008) are as under:-

Year Number of persons penalized

2005
216

2006
508

2007 281

2008 (till 29th February) 25